

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1249/(MAH)/2017

|        |          |   |
|--------|----------|---|
| CORAM: | Present: | SHRI B.S.V. PRAKASH KUMAR<br>MEMBER (J) |
|        |          | SHRI V. NALLASENAPATHY<br>MEMBER (T)    |

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2017

NAME OF THE PARTIES:                   Khakhar & Co.  
  V/s.  
  Iosis Spa & Wellness Pvt .Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

ORDER

CP No.1249/I&BP/NCLT/MB/MAH/2017

None present. List this matter on 9.11.2017.

Sd/-  
V. NALLASENAPATHY  
Member (Technical)

Sd/-  
B. S. V. PRAKASH KUMAR  
Member (Judicial)